

**File No. 10/03/2016-NCLT
NATIONAL COMPANY LAW TRIBUNAL**

**6th Floor, Block-3,
CGO Complex, Lodhi Road,
New Delhi- 110003**

Dated: 27th September, 2016

ORDER

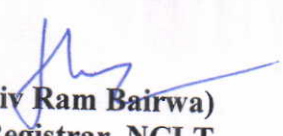
There shall be Special Principal Bench on 18th October, 2016 to deal with the matter of M/s Jai Prakash Associates Ltd (CP No. 25/10/2014). The Members of this Special Principal Bench shall sit after taking up the regular matters of their respective Benches. The Special Principal Bench shall comprise of:

Special Principal Bench at New Delhi

1. Shri R. Vardharajan, Member (Judicial)
2. Shri Santanu Kumar Mohapatra, Member (Technical)

This is in modification of Order of even number dated 05.07.2016. The Bench shall continue to hear the matter of M/s Jai Prakash Associates Ltd (CP No. 25/10/2014) till the disposal.

By Order of the National Company Law Tribunal.


(Shiv Ram Bairwa)
Registrar, NCLT
Telephone: 24363451

Copy to:-

1. P.A. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal, New Delhi.
4. Officers of National Company Law Tribunal/ Principal Bench/ New Delhi
5. NCLT web site/ Notice Board.